

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1153
ANSWERED ON:28.07.2003
BANGALORE INTERNATIONAL AIRPORT
VINAY KUMAR SORAKE

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Finance Ministry has imposed fresh conditions that the promoters of Bangalore greenfield international airport should face penalties if the facility is not commissioned within the stipulated timeframe;
- (b) if so, whether the consortium of promoters L&T, Zurich Airport and Siemens are demanding that the Government should pay the compensation in case if project is delayed due to policy or procedural wrangles; and
- (c) if so, the steps being taken to sort out the issue?

Answer

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDY)

(a), (b) & (c):- A Draft Concession Agreement specific for Bangalore International Airport along with a model Concession Agreement is being formulated by Government of India (Ministry of Civil Aviation, Ministry of Finance and Ministry of Law) in consultation with Government of Karnataka.